

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13019/01/2017-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 09th March, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (i) Kaushal Jayendra Thaker, (ii) Ratilal Parshottambhai Dholaria, (iii) Ashutosh Jayantilal Shastri, (iv) Biren Aniruddh Vaishnav, (v) Alpesh Yeshvant Kogje, (vi) Arvindsingh Ishwarsingh Supehia, and (vii) Bipinkumar Navalchandbhai Karia, Additional Judges of the Gujarat High Court, to be Judges of the Gujarat High Court with effect from the date they assume charge of their offices.

mkp
9/3/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

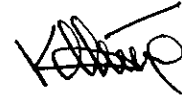
The Manager,
Government of India Press,
FARIDABAD

No. K. 13019/01/2017-US.I

Dated 09.03.2018.

Copy to:-

- 1 S/Shri Justices (i) Kaushal Jayendra Thaker, (presently functioning in Allahabad High Court, on transfer) (ii) Ratilal Parshottambhai Dholaria, (iii) Ashutosh Jayantilal Shastri, (iv) Biren Aniruddh Vaishnav, (v) Alpesh Yeshvant Kogje, (vi) Arvindsingh Ishwarsingh Supehia, and (vii) Bipinkumar Navalchandbhai Karia, Additional Judges of Gujarat High Court, Sola, Ahmedabad.
- 2 The Secretary to the Governor, Gujarat, Gandhinagar.
- 3 The Secretary to the Chief Minister, Gujarat, Gandhinagar.
- 4 The Secretary to the Chief Justice, Gujarat High Court, Sola, Ahmedabad.
- 5 The Chief Secretary, Government of Gujarat, Gandhinagar.
- 6 The Registrar General, Gujarat High Court, Sola, Ahmedabad.
- 7 The Accountant General, Gujarat, Gandhinagar.
- 8 The Secretary to the Governor of Uttar Pradesh, Lucknow.
- 9 The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
- 10 The Secretary to the Chief Justice, Allahabad High Court, Allahabad
- 11 The Chief Secretary, Government of Uttar Pradesh, Lucknow
- 12 The Registrar General, Allahabad High Court, Allahabad.
- 13 The Accountant General, Uttar Pradesh, Lucknow.
- 14 The President's Secretariat, (CA.II Section), New Delhi
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/SO(Desk)
- 18 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

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